

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS**

**LOK SABHA
STARRED QUESTION No. 296**

TO BE ANSWERED ON JANUARY 1, 2019

URBAN DEVELOPMENT SCHEMES

No. *296. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds allocated and utilised for urban development schemes during each of the last three years and the current year, scheme-wise;**
- (b) whether the Government is aware that major portion of the funds allocated to the States for urban development remains unutilised;**
- (c) if so, the reason therefor, State and scheme/project-wise;**
- (d) whether any mechanism exists for monitoring the funds allocated for the said purpose to the States; and**
- (e) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No *296 regarding 'Urban Development Schemes' for answer on 01 January, 2019

- (a) The details of funds released and utilized on the urban development schemes - Swachh Bharat Mission-Urban(SBM-U), Atal Mission for Rejuvenation and Urban Transformation(AMRUT), Smart Cities Mission(SCM), Pradhan Mantri Awas Yojana-Urban(PMAY-U), Heritage City Development and Augmentation Yojana(HRIDAY), Metro Rail Projects, North-Eastern Region Urban Development Programme(NERUDP) and 10% Lumpsum Scheme of the Ministry of Housing and Urban Affairs(MoHUA) are given in Annexure.**
- (b)&(c) Ministry of Housing & Urban Affairs approves the overall State plans and releases the central financial assistance under its missions. The detailed projects are conceived, appraised, approved and implemented by the States/Union Territories(UTs). The urban infrastructure projects generally require three years for execution and completion after selection of cities/projects, approval of plans and setting up of implementation structures. Utilisation of funds released under the missions/schemes depends upon these aspects. Moreover, utilization certificates are submitted by the States/UTs for seeking subsequent instalments, when it has reached upto the threshold for the next release. Hence, there is a gap between actual utilization on ground and utilisation reported by the States/UTs.**
- (d)&(e) Yes, Madam. In order to monitor progress of schemes and funds allocated to the States/UTs, various institutional frameworks, like submission of periodic progress reports, review meetings, video conferences, field visits have been put in place. Instalments of central assistance are released keeping in view the reports of the Independent Review and Monitoring Agencies(IRMA)/Utilisation Certificates issued by the State Government authorities as required under the respective scheme guidelines.**

Annexure referred to in reply to part (a) of Lok Sabha Starred Question No 296 regarding 'Urban Development Schemes' for answer on 01 January, 2019.

Status of funds allocation and utilization under Urban Development Scheme

(Rs. in crores)

SI No	Name of the Mission/ Scheme	Allocation				Utilization
		2015-16	2016-17	2017-18	2018-19	2015-16 to 2018-19
1.	AMRUT	2643.69	4803.50	4943.00	6000.00	9876.71
2.	SCM	1496.20	4598.50	4509.50	6000.00	3560.22
3.	SBM-U	1400.00	2300.00	2550.00	2500.00	4199.00
4.	PMAY-U	3222.50	4597.68	16531.64	9300.52	20892.01
5.	HRIDAY	200.00	150.00	130.00	161.50	266.29
6.	Metro Rail	9287.17	15498.59	13960.00	14314.60	48206.41
7.	NERUDP	152.00	150.00	230.00	250.00	591.92
8.	10% Lump Sum Scheme	125.00	235.00	181.85	162.00	673.07